

have been demanded in this regard during the Eighth Five Year Plan which is yet to be finalised by the Planning Commission.

[English]

New FCI Godowns in Bihar

314. SHRI JANARDAN YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India propose to open godowns in Godda district of Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). The foodgrain storage construction programme for the VIIIth Five Year Plan has not yet been finalised. The requirements of Godda district of Bihar would be kept in view while formulating the construction programmes.

[Translation]

Recognition of Labour Organisation by Secret Ballot

315. SHRI RAMDAS SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to recognise the labour Organisations by secret ballot instead of the old written proof; and

(b) if so, the time by which it is proposed to be implemented?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). In pursuance of the recommen-

dations made at the 29th Session of the Indian Labour Conference held on April 21 and 22, 1990, a bipartite committee comprising representatives of Central Trade Union and Employers' Organisations was constituted on the 8th May, 1990 to formulate specific proposals for a new Industrial Relations Law. The Committee is expected to consider, among others, matters relating to recognition of trade unions. The Committee has been requested to submit its report by the 31st August, 1990.

Drinking Water in Patiala City

316. S. ATINDER PAL SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the steps proposed to be taken by the State Government to meet the drinking water crisis in Patiala city of Punjab;

(b) the details of the State Government's plan to ensure regular supply of clean drinking water according to the requirements of the city; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). As per the information received from the Government of Punjab, a water supply scheme costing Rs. 3 crores with financial assistance from the Life Insurance Corporation (LIC) is in progress in Patiala city. A proposal for covering 3 new colonies with 8 tubewells, overhead reservoirs and distribution system under the urban renewal programme costing Rs. 2.62 crores is under consideration and is awaiting approval of the Patiala District Planning Board. Implementation of the project would be subject to the availability of funds to be provided by the State Government/LIC.